

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3815
ANSWERED ON:02.12.2010
REGULATORY BODY FOR LEGAL EDUCATION
M.Thambidurai Dr.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to bring a law to create super-regulatory body for advocates and legal professionals in the country;
- (b) if so, the details thereof;
- (c) whether such a regulatory body would supervise the legal-educational system too; and
- (d) the time by which a regulatory body is likely to be set up?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) Yes, Madam.
- (b): A draft Bill is prepared which is available on the website of this Ministry i.e www.lawmin.nic.in
- (c): No, Madam.
- (d): Under due process.